

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 406/97

Monday, this the 11th day of October, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR G RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Satheesan V.S.,
S/o. Sivasankaran Nair,
Bearer, Telegraph Department Canteen,
Central Telegraph Office,
Cochin - 16, residing at: Vadakkum Kudiyil,
Mekkadambu Post, Muvattupuzha.

...Applicant

By Advocate Mr. M.R. Rajendran Nair

Vs.

1. Sub Divisional Engineer (Administration),
Central Telegraph Office, Cochin.
2. The General Manager, Telecom,
Ernakulam.
3. The Chief General Manager, Telecom,
Kerala Circle, Trivandrum.

...Respondents

By Advocate Mr. Sunil Jose, ACGSC

The application having been heard on 11.10.99, the
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The applicant seeks to declare that he is eligible to take part in the departmental competitive examination for promotion to the cadre of Telegraph Assistant/Telegraphist to be held on 22.3.97 and 23.3.97 and to direct the respondents to allow him to take part in the departmental competitive examination for promotion to the said cadre to be held on the said dates.

2. The learned counsel appearing for the respondents submitted that the applicant was allowed to take part in the departmental competitive examination for promotion to the

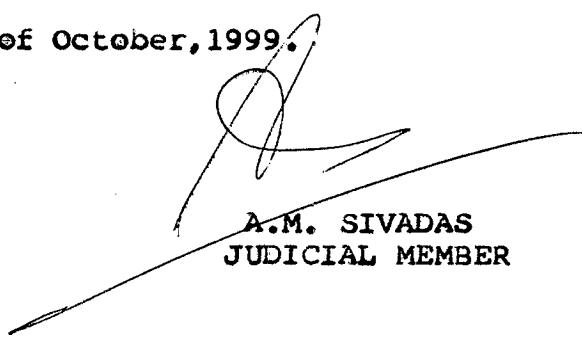
cadre of Telegraph Assistant/Telegraphist held on 22.3.97 and 23.3.97 in compliance with the interim direction of this Bench of the Tribunal and the result is also announced and the applicant has not come out successful.

3. The learned counsel appearing for the applicant submitted that in this circumstance, this O.A. may be closed without entering into the merits. We do not express any opinion on merits.

4. Accordingly, the O.A. is dismissed.

Dated this the 11th day of October, 1999.


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

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